

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 1221/93

New Delhi this the 2nd day of December, 1993

Hon'ble Shri Ratan Prakash, Member (J)
Hon'ble Shri N. Sahu, Member (A)

1. Makhan Lal Narnolia
S/o Shri Chhotu Ram
R/o C-130, Vikaspuri,
New Delhi.
2. Chattar Singh Ranga
S/o Shri Diwan Singh
R/o 103/7, Pushp Vihar,
Delhi.
3. Giasi Ram
S/o Shri Chet Ram
R/o V&PO Angadpur,
Faridabad.
4. Pritam Singh
S/o Bansi Ram
R/o 84, Sayd Nazar Ali,
Ghaziabad.
5. Bhagat Singh
S/o Sapru Ram
R/o C-323, Old Seemapuri,
Delhi.
6. Attar Singh Neem
S/o Shri Inder Pal
C/o A-416, Sena Bhawan,
Delhi.
7. Kashi Ram Indora
S/o Shri Bhagwan Dass
R/o 547/7, Pushp Vihar,
Delhi.
8. Manchar Lal
S/o Shri Daya Ram
R/o K-361, J.J. Colony,
Wazirpur, Delhi.
9. Bholey Ram Keim
S/o Shri Jaharia Singh
R/o Kotla Mubarakpur,
Delhi.
10. Rattan Lal Ratwaya
S/o Shri Puran Chand
R/o 203/7, M.B. Road,
Delhi.

(By Advocate: None)

.....Applicants

Versus

1. Union of India,
through the Secretary,
Ministry of Defence,
Govt. of India,
Delhi.
2. The Joint Secretary & Chief
Administrative Officer,
Ministry of Defence,
C-II Hutmants, Delhi.
3. Shri Hanuman Parshad.
4. Shri Bhim Singh
5. Shri Duli Chand Tehalia
6. Shri Surya Parshad Kureel.
7. Shri Duli Chand Sakarwal.
8. Shri Madho Ram.

(All Assistants through Chief Admin. Officer
in the Armed Forces HQrs. Ministry of
Defence, New Delhi)

..... Respondents

(Shri Trilochan Rout, Senior Administrative
Officer, on behalf of Respondents)

ORDER (Oral)

By Hon'ble Shri Ratan Prakash, Member (J)

This O.A. was listed on 25.11.93 when
counsel for the applicant was present and thereafter
it was listed on 25.8.98 and was ordered to be listed
on 22.9.98. It has, therefore, been listed today
i.e. 2.12.98 but none has appeared on behalf of the
applicants. In the circumstances the O.A. is
dismissed for default and non-prosecution on the part
of the applicants.


(N. Sahu)

Member (A)


(Ratan Parkash)

Member (J)

cc.